

## NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020 will be taken up after 17<sup>th</sup> April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.03.2020 (FRIDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2020	NICCO Parks and Resorts Ltd. Vs. Vinod Kumar Kothari & Ors. <b>With</b>	Diwakar Maheshwari	Lakshya Kampani-R1
2.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors. <b>With</b>	Arijit Mazumdar	Anirudh Wadhwa-R1

3.	Comp. App (AT) (Ins) No. 44 of 2020	Rajive Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	Vinod Kumar Kothari
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**10:40 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. <b>With</b>	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
2.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana- R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2

**For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 404 of 2020	M. Perumal & Ors. Vs. P Dot G Constructions Pvt. Ltd. & Anr.	Pallav Mongia	
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**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors.  <b>With</b>	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
5.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.  <b>With</b>	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
6.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
7.	Comp. App. (AT) (Ins) No. 270 of 2020	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	KV. Balakrishnan- R1
8.	Comp. App. (AT) (Ins) No. 287 of 2020  <b>(With Defects)</b>	Abhijit Guhatnakurta Monitoring Agency of the Corporate Vs. Royale Partner Investment Fund Ltd.  <b>With</b>	Aakarshan Sahay	Kumar Anurag Singh
9.	Comp. App (AT) (Ins) No. 327 of 2020	Royal Partners Investment Fund Ltd. Vs. Abhijit Guhathakurta Monitoring Agency of the Corporate Debtor	Abhinav Hansaria	Vijay K. Sondhi

10.	Comp. App. (AT) (Ins) No. 1471 of 2019 <b>(With Defects)</b>	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors. <b>With</b>	Sidhartha Daas	Pooja Mahajan-R1
11.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
12.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
13.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
14.	Comp. App. (AT) (Ins) No.248 of 2020	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
15.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	Arijit Mazumdar	Pankaj Vivek
16.	Comp. App. (AT) (Ins) No. 340 of 2020	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd. & Ors.	Neeraj Malik	Diwakar Maheshwari

**For Hearing**

17.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt. Ltd. & Ors.	Dhruv Gupta	Gurcharan Singh- R1
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**Note: The Court will not sit after 01:00 PM.**

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
  
-sd/-  
**Registrar**